

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 304 OF 2018**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**CLC Industries Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nishant Kumar  
Mr. Ambuj Dixit  
Mr. Lakshyajit Singh Bagdwal  
Ms. Soumya Singh  
Mr. Shariq Ahmed

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal  
Mr. Arvind Kumar Dubey for R-2

**ORDER**

At the request of learned counsel for the parties, list this matter for hearing on **10.02.2020.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*